

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 09.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	New IA (IBC)/1426/2024 in Company Petition IB/56/2024
NAME OF THE COMPANY	Sahiti Infratec Ventures India Pvt Ltd
NAME OF THE PETITIONER(S)	Godala Prathibha
NAME OF THE RESPONDENT(S)	Sahiti Infratec Ventures India Pvt Ltd
UNDER SECTION	9 of IBC

**ORDER**

**CP/IB/56/2024**

**Present:** Ld. Counsel Mr. V. Appa Rao for the Operational Creditor.

Ld. Counsel Mr. P. Prathik Reddy for the Corporate Debtor.

For filing counter 2 week's time is granted and rejoinder if any be filed within next 7 days. **Matter is adjourned to 20.08.2024.**

**IA (IBC)/1426/2024**

**Present:** Ld. Counsel Mr. P. Prathik Reddy for the Applicant.

Ld. Counsel Mr. V. Appa Rao for the Respondent.

Ld. Counsel for the Respondent has no objection if the application is allowed. Accordingly, this application is allowed and the ex-parte order dated 19.06.2024 is set aside.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**